



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 255 Dispur, Thursday, 4th July, 2024, 13th Ashadha, 1946 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: : LEGISLATIVE BRANCH

NOTIFICATION

The 4th July, 2024

No. LGL.122/2020/39.– The following Ordinance of the Assam Legislative Assembly which was promulgated by the Governor of Assam on 1st July, 2024 is hereby published for general information.

**ASSAM ORDINANCE NO. V OF 2024
THE ASSAM SKILL UNIVERSITY
(AMENDMENT) ORDINANCE, 2024**

**AN
ORDINANCE**

further to amend the Assam Skill University Act, 2020.

Preamble Whereas the Legislative Assembly of the State of Assam is not in session and the Governor of Assam is satisfied that circumstances exist which render it necessary for him to take immediate action for amending the Assam Skill University Act, 2020, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

**Assam
Act No. IX
of 2020**

Now, therefore, in exercise of powers conferred under clause (1) of Article 213 of the Constitution of India, the Governor of Assam is pleased to promulgate in the Seventy-fifth Year of the Republic of India, the following Ordinance, namely:-

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| Short title and commencement | 1. (1) This Ordinance may be called the Assam Skill University (Amendment) Ordinance, 2024.
(2) It shall have the like extent as the principal Act.
(3) It shall come into force at once. |
| Amendment of section 11 | 2. In the principal Act, in section 11, in clause (a), in third line, for the word "three" appearing in between the words "exceeding" and "years", the word "five" shall be substituted. |

**GULAB CHAND KATARIA
GOVERNOR OF ASSAM**

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.